

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:581
ANSWERED ON:09.12.2013
NUMBER OF SANCTUARIES
Meghe Shri Datta Raghobaji

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of Sanctuaries having the status of National and State level separately in the country, State-wise; and
- (b) the number of different sanctuaries meant for particular animals with details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) Under the provision of the Wild Life (Protection) Act, 1972, the State Governments are empowered to declare any area considered to be of adequate ecological, faunal, floral, geo-morphological, natural or zoological significance for the purpose of protecting, propagating or developing wildlife or its environment, as a Sanctuary. There is no provision of categorizing a Sanctuary as of National or State Level.

Details of number of Sanctuaries and National Parks and other Protected Areas, State-wise, are given in Annexure I.

(b) The sanctuaries are established for the purpose of protecting, propagating or developing wild life or its environment. However, details of the sanctuaries dedicated for a particular species along with other species are given in the Annexure II.